

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General Camp at Jammu)

Subject: Nomination of Judicial Officers for One Day Training Programme on "New Criminal Laws" on 29th May, 2024 at J&K Judicial Academy, Mominabad, Srinagar

ORDER

No: 606 of 2024/RG/As **Dated:** 28.05.2024

The Judicial Officers as per Annexure "A" are hereby nominated for participating in the subject programme scheduled to be held on 29th of May, 2024 at J&K Judicial Academy, Mominabad, Srinagar. The Judicial Officer of Jammu province including UT of Ladakh shall attend the programme virtually.

The nominated Judicial officers expect those who have to attend the program virtually, shall report at J&K Judicial Academy, Mominabad, Srinagar at 9:30 AM sharp on the scheduled date

By Order.


Addl. Registrar(Adm)

No: 19474-80/RG/As **Dated:** 28.05.2024
Copy of the above forwarded to the:-

1. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... For kind information of their Lordship's
3. Registrar Vigilance, High Court of J&K and Ladakh.
4. Director, J&K Judicial Academy, Srinagar.
.....for information and with the request to inform all the nominated Members, accordingly
5. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar.
6. Pr. District and Sessions Judge _____.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar, for information and maintaining the record of the same.
9. Order File.


Addl. Registrar(Adm)

Annexure-A

TRAINING PROGRAM ON NEW CRIMINAL LAWS (NCLs) AT JUDICIAL ACADEMY SRINAGAR DURING THE MONTH OF MAY 2024 FOR LEARNED JUDICIAL OFFICERS

| S.No. | Name of the Officer | Designation |
|-------|---------------------|---|
| 1. | Sanjay Parihar | Principal District & Sessions Judge, Jammu |
| 2. | R.N Wattal | Principal District & Sessions Judge, Rajouri |
| 3. | Jeema Bashir | Presiding Officer MACT, Srinagar |
| 4. | Jawad Ahmed | Principal District Judge, Srinagar |
| 5. | Rupali Ratta | (Registrar Inspection, HC Jammu) |
| 6. | Aijaz Ahmad Khan | Additional District & Sessions Judge, Budgam |
| 7. | Mohammad Rafiq Chak | Chairman J&K Sales Tax Appellate Tribunal |
| 8. | Sandeep Kour | Registrar Judicial, Jammu |
| 9. | Amit Kr. Gupta | Member Secy. J&K Legal Service Authority |
| 10. | Sandeep Gandotra | Presiding Officer NIA Court, Srinagar |
| 11. | Anoop Kumar | Registrar Computer (IT) |
| 12. | Farooq Ahmad Bhat | Registrar Judicial, High Court Wing Srinagar |
| 13. | Iqbal Ahmad Masoodi | (3rd Additional District and Sessions Judge, Srinagar) |
| 14. | Sudesh Sharma | (Presiding Officer Fast Track Court, Doda) |
| 15. | Imtiyaz Ahmad Lone | (Sub Judge LRP High Court Srinagar) |
| 16. | Rajni Sharma | (Joint Registrar Judicial Jammu) |
| 17. | Arun Kumar Kotwal | (Sub Judge Leave Reserve High Court Jammu) |
| 18. | Abdul Bari | (Jt. Registrar Judicial Protocol Srinagar) |
| 19. | Javid Ahmad Pary | (District Mobile Magistrate Traffic, Sopore) |

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| 20. | Shama Sharma | 2nd Addl. Munsiff Jammu) |
| 21. | Shayesta Nazir | Munsiff, LRP (CPC Incharge) |
| 22. | Shafiq Mushtaq Lone | Munsiff, Sankoo |
| 23. | Muneer Ahmad Bhat | Addl. Special Mobile Magistrate, Kulgam |
| 24. | Raja Arshad Hamid | Addl. Mobile Magistrate (T) Srinagar |
| 25. | Ms. Mahjabeen Akhtar | District Mobile Magistrate, Doda |
| 26. | Manmohan Kumar | Munsiff, Banihal |
| 27. | Vishal Bharti | District Mobile Magistrate (T) Udhampur |